RLEGP and NREP by Orissa

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Minister of URBAN DEVELOPMENT be pleased to state:

(a) the particulars of the cultural organisation in Delhi and New Delhi which have misused the land allotted to them the nature

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(b) whether there are any instances where misuse charges have been demanded but have not been paid; and

of misuse in each case, the period of misuse

and the action taken against them;

(c) if so, the details of each such case. the amount demanded and the amount received so far separately?

THE MINISTER OF URBAN DEVEL-

OPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): (a) to (c). Misuse of land arises out of violation of the terms of lease agreements by all categories of leased including cultural organisations. Necessary action to temporarily regularise such misuse by recovery of charges is taken whenever such misuse comes to notice. This is a continuing process common to all leases and the position changes from time to time. The cases of misuse are dealt in the

Hotels in Madras

individual lease files and not category wise.

10063. SHRI N. DENNIS: Will the Minister of TOURISM be pleased to state:

- (a) whether a few new hotels are proposed to be built in Madras with Non-Resident Indian's assistance; and
 - (b) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO): (a) and (b). The information is being collected.

10064. SHRI CHINTAMANI JENA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government of Orissa has not been able to utilize fully the funds allotted under the Rural Landless Employment Guarantee Programme and the National Rural Employment Programme, but has claimed that with the effective relief measures. State could tide over the effects of drought;
- (b) if so, the reaction of Government thereto:
- (c) the names of States which have overcome the ill effects of drought and the States which are still reeling under the adverse impact of drought; and
- (d) the remedial measures taken to minimise the effect of drought in the drought prone States?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) In 1987-88, the State utilised 89% of the resources made available under NREP and 87% of the resources under RLEGP. The Central Government has no report from the Government of Orissa pertaining to the claim as indicated in this part of the Question.

- (b) Does not arise.
- (c) Fifteen States as per statement below have been affected by drought in varying degrees. No State has reported having overcome fully the ill affects of drought.

Written Answers VAISAKHA 19, 1910 (SAKA) 70 Written Answers 69 (d) Relief measures for employment nology mission on milk production in the generation, provision for drinking water, country; and cattle conservation and fodder supply, provisions of agricultural inputs and supplemen-(b) whether Government have received tary nutrition have been undertaken in requests from other countries for export of drought affected States. drought resistant milch animals and technology; **STATEMENT** (c) if so, the details thereof and the Names of Drought Affected States action thereon, and Andhra Pradesh. (d) whether Government propose to 1. export cattlefeed and import butteroil and milk powder from EEC countries which is Gujarat now safe from Chernobyl radioactivity? 3. Haryana. THE MINISTER OF STATE IN THE Himachal Pradesh. DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF Jammu & Kashmir. 5. AGRICULTURE (SHRI SHYAM LAL YADAV): (a) The Science and Technology Kerala. Mission on Embryo transfer Technology for Cattle Herd Improvement has been taken up 7. Karnataka. only recently in a few recognised Research & Development institutes. It aims at genetic 8 Maharashtra. improvement of cattle and buffaloes which is long drawn process. Its effect on milk pro-Madhya Pradesh. 9. duction will only be known after some time. 10. Nagaland. (b) and (c). No, Sir. No specific requests from other countries for export of drought 11. Orissa. resistant milch animals and technology have been received. However, requests of Bhu-12. Rajasthan. tan and Egypt for supply of a few cattle and 13. buffaloes respectively are under considera-Punjab. tion. 14. Tamil Nadu. (d) There is no proposal for export of cattle feed at present. An agreement has 15. Uttar Pradesh. been made under EEC Food Aid Programme for import of 75,000 Metric Tonnes **Export of Cattle and Milk Technology** of Skim Milk Powder and 25,000 Metric 10065. DR. G. VIJAYA RAMA RAO: Tonnes of Butter Oil over seven year period Will the Minister of AGRICULTURE be (1987-1994), subject to the condition that the consignment conforms to the limit of pleased to state: radio-activity standards laid down by Indian Atomic Energy Regulatory Board. (a) the effect of embryo transfer tech-